(100)

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सेवा में,

अवर सचिव (स्थापना),

बिहार विधान सभा, पटना ।

विषय:- चल-अचल संपत्ति तथा दायित्वों की विवरणी के संबंध में ।

महोदय.

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सभा सिचवालय के कार्यालय आदेश ज्ञाप संख्या-01 स्था॰-36/2021-345, दिनांक-06.02.2025 के आलोक में मैं अपने चल-अचल संपत्ति तथा दायित्वों की विवरणी विहित प्रपत्र में संलग्न कर रहा हूँ।

अतएव अनुरोध है कि संलग्न विवरणी को अग्रेतर कार्रवाई हेतु ग्रहण करने की कृपा की जाय।

विश्वासभाजन,

्रंजीत कुमार)

सहायक प्रशाखा पदाधिकारी, बिहार विधान सभा, पटना। I Ranjit Kumar, son of Sri Mani Ram, aged 32 years, belonging to Bihar Legislative

Assembly Secretariat Service and presently working as Assistant Section Officer give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse 'and dependants\*:

## A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No		Self	Spouse Name( S) Seema	Dependant-1 Name Mani Ram	Dependant-2 Name ใหล่สูกเล่นก่ จัยทุ	Dependant-3 Etc. Name	
(i)	Cash	Rs-10,000/-					
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	(S.B.I) 35000/- (H&FC) O(ZERO)	5000/_	50,000	30,000/-		
(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	Nil	Nil	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	\$ 2 6 9 8 0 69 4 (LIC) 04 LAKH	82655 309) (Ur) 2-SLAKH	Nil	Nil	Nil	
(v)	Motor Vehicles (details of make, etc.)	BR 018T 0197 APACHE-160	Nil	Nil	Nil	Nil	
(vi)	Jewellery (give details of weight and value)	70 gram 3.2 LAKH	1).2 Laki	Nil	10 gram 80,000/-	Nil	
(vii	Other assets, such as values of claims / interests		Nil	Nil	Nil	Nil	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant- 1 Name	Dependant- 2 Name	Dependant- 3 Etc. Name	
(i)	Textent (Total measurement) -Current market value  Non-Agricultural Land - Location(s) - Survey number(s)  Nil p4 D15		Nil	3.5 Bigha AURANGABAO	Nil	Nil	
(ii)			DY DISMIL AVRANGAGAR 03.5LAKH	Nil	Nil		
(iii)			Nil	Nil	Nil		
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value			04.5 LAKH	Nil	Nil	
(v)	Others (such as interest in property)	Share in ancestral property as per HUF(Till date share is not defined)	Nil	Nil	Nil	Nil	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 31.12.2023	
(a)	(i) Loans from Banks	HDFC, FYEBITION ROAD	135000(approx)I	
	(ii) Loans from financial institutions	Nil	Nil	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil	
	(b) dues to departments dealing with supply of water	Nil	Nil	
	(c) dues to departments dealing with supply of electricity	Nil	Nil	

	(d) dues to departments dealing with telephones	Nil	Nil	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil	
	(f) Other dues, if any	Nil	Nil	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Assessment Year - 2024-25	Nil	
•	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil	
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil	
	(iv) Property Tax	Nil	Nil	

## C. <u>Personal Detail</u>

- Croonar D	ctan									
GPF/CPF/PRAN No.	PF/CPF/PRAN No. :- 110103513154									
Gender :-		М					10			(M/F)
Date of Birth	:-						_		.,	
		1	5	0	7	1	9	9	2	(DD/MM/YYYY)
Class/Group	:-		В		A/B/C)					
Cadre	:-	Biha	r Legis	-						
				.g. B.A. ar Secre				ve Servi	ice,	
Home District	:-	0.5.5				ervice e	etc.)			
	•		1	Aurang	abad					

I hereby declare that the above details are true to the best of my knowledge and

Signature Langit kalmon .

Name of Employee: Ranjit Kumar

Designation: Assistant Section Officer

Department- Bihar Legislative Assembly ,Patna.

Date-11-02-2025

Place: Patna

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